

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 14.03.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 14.03.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 01/2018 (M.A. No. 04/2018) WITH	Sudiep Shrivastava Vs. Union of India & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Balendu Shekhar, Adv. for R-1, 5 & 8 Ms. Priyanka Sinha, Adv. for R-4 & 7 Ms. Deepa Rai, Adv. for CERL Mr. A. K. Prasad, Adv. for R-9 Mr. Om Prakash, Adv. for M/o Railways Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Soumyajit Pani, Adv. for Odisha	07.05.2019
2.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016 & M.A. No. 860/2016) WITH	Sudiep Shrivastava Vs. Union of India & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for Mo	07.05.2019
3.	Original Application No. 470/2015 (M.A. No.1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7 Mr. Om Prakash, Adv	07.05.2019

COURT MASTER